

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 276
TO BE ANSWERED ON 25.02.2016

MANUAL SCAVENGING UNDER SECC

276. SHRI CHANDU LAL SAHU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) Whether the Government is aware of the fact that the socio-economic survey released earlier this month show that 0.10% of rural India is still working in manual scavenging, if so the details thereof, State/UT-wise; and
- (b) The steps taken/being taken by the Government to ensure abolition of the said profession?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): The Ministry of Rural Development launched a Socio Economic and Caste Census (SECC) 2011 which was carried out by the respective State/Union Territory Government with the financial and technical support of the Government of India. In the question canvassed in the SECC by States/UTs, on whether any member of the household is 'manual scavenger' 1,67,487 households reported as manual scavenger. State/UT-wise data on manual scavenger household is given at Annex .

(b): Under section 5, section 6 and section 7 of the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013(MS Act 2013)" there are provisions for prohibition of insanitary latrines and employment and engagement of manual scavengers. Under section 6 and section 7 of the said Act, there are provisions for imposition of penalty for violation of the above provisions of the Act.

**Annex. referred to in reply to Lok Sabha Unstarred Question No. 276 to be answered on
25.02.2016.**

Manual Scavenger households as reported by States/UTs in the Socio Economic and Caste Census 2011.

Manual Scavenger			
States/ UTs Name	Total Households	Manual Scavenger Households	% of Manual Scavengers Household
All India	179721817	167487	0.093%
ANDAMAN & NICOBAR ISLANDS	68481	62	0.000%
ANDHRA PRADESH	9344180	388	0.000%
ARUNACHAL PRADESH	201510	1286	0.001%
ASSAM	5743835	0	0.000%
BIHAR	17829066	7268	0.004%
CHANDIGARH	15657	0	0.000%
CHHATTISGARH	4540999	3	0.000%
DADRA & NAGAR HAVELI	45352	142	0.000%
DAMAN AND DIU	31795	6277	0.003%
GOA	220731	0	0.000%
GUJARAT	6920473	2	0.000%
HARYANA	2969509	42	0.000%
HIMACHAL PRADESH	1263500	2	0.000%
JAMMU & KASHMIR	1601606	2904	0.002%
JHARKHAND	5044234	4153	0.002%
KARNATAKA	8048664	15375	0.009%
KERALA	6319215	100	0.000%
LAKSHADWEEP	10929	1	0.000%
MADHYA PRADESH	11288946	23105	0.013%
MAHARASHTRA	13834092	68016	0.038%
MANIPUR	448163	1	0.000%
MEGHALAYA	485897	113	0.000%
MIZORAM	111626	1025	0.001%
NAGALAND	284310	274	0.000%
NCT OF DELHI	1051097	0	0.000%
ODISHA	8624075	481	0.000%
PUDUCHERRY	115249	66	0.000%
PUNJAB	3269467	11951	0.007%
RAJASTHAN	10223073	3498	0.002%
SIKKIM	88723	51	0.000%
TAMILNADU	10088119	334	0.000%
TELANGANA	5643739	165	0.000%
TRIPURA	693469	3	0.000%
UTTAR PRADESH	26015544	17390	0.010%
UTTARAKHAND	1479742	483	0.000%
WEST BENGAL	15756750	2526	0.001%